

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-1138(ND)/2018

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.09.2018**

**NAME OF THE COMPANY: M/s. R J Packwells Pvt. Ltd. V/s. M/s. Nibula
Print and Pack Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	Present for the Petitioner:	Ms. Neha Mathen, Advocate		
	Present for the Respondent:	None		

ORDER

Notice to the Corporate Debtor vide all modes including through the process of the Bench returnable on 3rd October, 2018. Service be also effected on the Corporate Debtor through its Directors. Affidavit of service be filed.

-sd-

(Deepa Krishan)
Member (T)

-sd-

(Ina Malhotra)
Member (J)